

1	2	3	4
22.	Tilak Dhari College, Jaunpur.	9.00	4.50
23.	Post Graduate College Ravindrapuri, Gazipur.	9.00	4.50
24.	S.R.S. P.G. Women's College, Bareilly.	9.00	4.50
25.	K.G.K. (P.G.) College Moradabad.	9.00	4.50
26.	S.B.D. (P.G.) women's College Dhampur, (Bijnor).	3.00	1.50
27.	S.S. College, Shahjahanpur.	3.00	1.50
28.	Gokuldas Hindu Girls College, Moradabad.	12.00	6.00

[English]

One Day Cricket Match

3464. SHRI PANKAJ CHOWDHARY :
DR. MUMTAZ ANSARI :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether recently an accident took place in one day cricket match between India and Newzealand held at Nagpur;

(b) if so, the number of persons killed and injured in this accident;

(c) whether the causes of accident has since been inquired;

(d) if so, the outcome thereof; and

(e) the details of the assistance given to the deceased of deceased and injured persons?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : (a) Yes, Sir.

(b) 13 persons were killed and 61 persons were injured in this accident.

(c) and (d). The District Magistrate, Nagpur has ordered a magisterial enquiry on 28.11.1995. Besides, Government of Maharashtra has appointed a Technical Committee to assist the magisterial enquiry. Their report is awaited.

(e) The Government of Maharashtra has given financial assistance as below:

(i) Rs. 1.00 lakh to the legal heir of the dead ones;

(ii) Rs. 25,000/- to those who have been permanently disabled;

(iii) Rs. 10,000/- to those who have become disabled temporarily; and

(iv) Rs. 5,000/- to those injured who have been hospitalised for twenty four hours.

In addition, Board of Control for Cricket in India and the Vidharbha Cricket Association have announced financial assistance of Rs. 50,000/- each to the legal heirs of the dead.

[Translation]

Aquaculture Industries

3465. SHRI DATTA MEGHE :
SHRI N.J. RATHVA :

Will the Minister of AGRICULTURE be pleased to state :

(a) the number of industries engaged in fisheries in the country, State-wise;

(b) the number of applications under consideration in regard to setting up of industries based on fisheries, State-wise; and

(c) the number of such applications cleared by the Government during the last two years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI AYUB KHAN) : (a) to (c). Aquaculture industries are set up as 100% Export Oriented Units for which the approvals are given by the secretariat for Industrial Approvals, Ministry of Industry. As per the information received from the Ministry of industry the details of such units are given in the attached *Statement*.

STATEMENT

Name of the State/UT	Aquaculture industries sanctioned as 100% Export Oriented Units	No. of applications under consideration of M/o Industry	No. of Applications cleared during the last two Years
1. Andhra Pradesh	55	4	43
2. Gujarat	2	-	2
3. Goa	1	-	-
4. Karnataka	3	-	1
5. Kerala	2	-	1
6. Maharashtra	4	1	3
7. Orissa	2	-	1
8. Tamil Nadu	10	-	5
9. West Bengal	2	-	1
10. Pondicherry	1	-	1
	82	5	58